

PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA

SUB: TELANGANA STATE JUDICIAL ACADEMY SECUNDERABAD – Training Programme – Refresher Course to certain Junior Civil Judges working in the State of Telangana from 18.05.2020 to 20.05.2020 (both days inclusive) through Cisco Webex Video Connectivity from 5:00 pm to 7:00 pm – Nomination of Officers - **ORDERS - ISSUED.**

REF: Letter ROC No.277/2020/TSJA-Sec'bad, dated 11.05.2020 from the FAC Director, Telangana State Judicial Academy, Secunderabad.

ORDER ROC.No.1187/2020-B.SPL., DATED:12.05.2020.

The High Court is pleased to pass the following Orders:

The following Junior Civil Judges working in the State of Telangana are hereby nominated to participate in the refresher Course scheduled from 18.05.2020 to 20.05.2020 (both days inclusive) through Cisco Webex Video Connectivity from 5:00 pm to 7:00 pm.

SL. No.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION
1.	MS. T.NAGARANI, Prl. Junior Civil Judge, Bhongir, Nalgonda District.
2.	KUM. G.GOVINDA LAKSHMI, Junior Civil Judge, Kollapur, Mahaboobnagar District
3.	SRI K.AJESH KUMAR, IV Additional Junior Civil Judge –cum- XII Additional Metropolitan Magistrate , Cyberabad, Kukatpally at Miyapur Rangareddy District.
4.	SMT. A.SREEDEVI, Prl. Junior Civil Judge, Kodad, Nalgonda District.
5.	SRI M.RAJENDER, V Additional Junior Civil Judge –cum- XIII Additional Metropolitan Magistrate , Cyberabad, Kukatpally at Miyapur, Rangareddy District.
6.	SMT RADHIKA JAISWAL, Prl. Junior Civil Judge, Mahabubabad, Warangal District.
7.	SMT M.SANDYA RANI, Junior Civil Judge –cum XXIV Additional Metropolitan Magistrate, Cyberabad at Hayathnagar, , Ranga Reddy District.
8.	SMT. M.KALPANA, Additional Junior Civil Judge (Juvenile Court) Sangareddy, Medak District.
9.	SMT. A.KANCHANA REDDY, Junior Civil Judge, working as Administrative Officer, Telangana State Judicial Academy, Secunderabad.
10.	SRI B.RAMESH, II Addl. Junior Civil Judge, Mancheri, Adilabad District.
11.	SMT. V.RAJANI, II Additional Junior Civil Judge –cum- X Additional Metropolitan Magistrate, Cyberabad, Kukatpally at Miyapur Rangareddy District.
12.	MS. G.RADHIKA, Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Huzurabad, Karimnagar District.

13.	SRI V.ESWARAIAH, Junior Civil Judge-cum-Judl. Magistrate of First Class, Bhainsa, Adilabad District.
14.	SRI N.SANTOSH KUMAR, Principal Junior Civil Judge –cum- XIV Additional Metropolitan Magistrate , Cyberabad at Rajanedranagar, Rangareddy District.
15.	SMT. T.MADHAVI, Principal Junior Civil Judge –cum- Metropolitan Magistrate, Cyberabad at L.B.Nagar, Rangareddy District
16.	SMT. P.SREEDEVI, Junior Civil Judge, Zaheerabad, Medak District
17.	SMT. N.PRASANTHI, Principal Junior Civil Judge –cum- XVII Additional Metropolitan Magistrate, Cyberabad at Malkajgiri, Rangareddy District.
18.	SMT G.KAVITHA DEVI, II Additional Metropolitan Magistrate, (Juvenile Court), -cum- II Additional Junior Civil Judge, Cyberabad at L.B.Nagar, Rangareddy District
19.	SMT. M.ARUNA, Principal Junior Civil Judge –cum- XX Additional Metropolitan Magistrate , Cyberabad at Medchal, Rangareddy District.
20.	SMT. V.MADHAVILATHA, Junior Civil Judge (Juvenile Court), Nalgonda.
21.	SRI K.KIRAN KUMAR, Prl. Junior Civil Judge, Siddipet, Medak District.
22.	SMT. SHANKER SRIDEVI, Prl. Junior Civil Judge, Sircilla, Karimnagar District.
23.	SMT P.ARUNA KUMARI, Junior Civil Judge (Juvenile Court), Adilabad.
24.	SRI SHAIK MEERA KHASIM SAHEB, Principal Junior Civil Judge –cum- Judicial Magistrate of First Class, Yellandu, Khammam District.
25.	SMT. D.INDIRA, Junior Civil Judge, Wanaparthy, Mahabubnagar District.
26.	SMT. M.EUNICE, III Additional Metropolitan Magistrate -cum- III Additional Junior Civil Judge, Cyberabad at L.B.Nagar, Rangareddy District.
27.	SMT.G.SABITHA, Judicial Magistrate of First Class, Excise Court, Hyderabad.
28.	SRI MOHD. ABDUL JALEEL, Prl. Junior Civil Judge, Sangareddy.
29.	SMT V.BHAVANI, Principal Junior Civil Judge, Warangal.
30.	SRI J.HANUMANTHA RAO, II Metropolitan Magistrate for Railways, Secunderabad.
31.	SRI K.DASARADHA RAMAIAH, III Additional Junior Civil Judge –cum- XI Additional Metropolitan Magistrate , Cyberabad, Kukatpally at Miyapur, Rangareddy District

32.	SMT. PRAMILA JAIN, Prl. Junior Civil Judge, Ramannapet, Nalgonda District.
33.	SMT C.M.RAJYALAKSHMI, XXI Assistant Judge, City Civil Court, Hyderabad
34.	SMT. P.SAI SUDHA, Prl. Junior Civil Judge, Karimnagar.
35.	SRI D.V.R.TEJO KARTHIK, Judicial Magistrate of First Class, Special Mobile Court, Mahabubnagar.
36.	SRI J.SYAM KUMAR, Junior Civil Judge –cum- Judicial Magistrate of First Class, Korutla, Karimnagar District.
37.	SRI M.BHASKAR, Prl. Junior Civil Judge, Armoor, Nizamabad District.
38.	SMT.K.ASHA RANI, Principal Junior Civil Judge, Shadnagar, Mahaboobnagar District.
39.	SRI N.SRIKANTH BABU, Prl. Junior Civil Judge, Suryapet, Nalgonda District.
40.	SRI C.SURESH, Judicial Magistrate of First Class, Badrachalam, Khammam District.
41.	SRI A.KUMARA SWAMY, VI Additional Junior Civil Judge, Warangal.
42.	SMT. B.DEEPTI, Junior Civil Judge (Juvenile Court) Mahabubnagar.
43.	SMT N.ANITHA REDDY, Prl Junior Civil Judge-cum-Judicial Magistrate of First Class, Khammam.
44.	SRI P.PURUSHOTHAM RAO, Junior Civil Judge, Nidamanur, Nalgonda District.
45.	SRI M.ARJUN, XI Assistant Judge, City Civil Court, Secunderabad.
46.	SRI R.RAJ KUMAR, Prl. Junior Civil Judge, Kamareddy, Nizamabad District.
47.	SRI G.PRABHAKAR, I Additional Junior Civil Judge –cum- XVIII Additional Metropolitan Magistrate , Cyberabad at Malkajgiri , Rangareddy District.
48.	MS. KAVITHA KARNATI, Judicial Magistrate of First Class Special (Mobile) PCR Act, Rangareddy - cum- VI Additional Junior Civil Judge –cum-VI Additional Metropolitan Magistrate Cyberabad at L.B.Nagar, Rangareddy District.
49.	SRI K.YUVA RAJA, Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Sathupalli, Khammam District.
50.	SMT. G.KALARCHANA, Prl. Junior Civil Judge, Nizamabad.
51.	SMT ARPITHA MARAM REDDY, Prl. Junior Civil Judge, Kalwakurthy, Mahabubnagar District.
52.	SRI J.UPENDER RAO, VII Assistant Judge, City Civil Court, Hyderabad.

53.	MS. P.PADMAVATHI, I Additional Junior Civil Judge -cum- XXVI Additional Metropolitan Magistrate, Cyberabad at Ibrahimpatnam, Rangareddy District.
54.	SRI M.RAJU, Judicial Magistrate of First Class, Special Mobile Court, Karimnagar.
55.	SRI S.RAVINDER, Prl. Junior Civil Judge, Gazwel, Medak District.
56.	SRI G.RAMALINGAM, Prl. Junior Civil Judge -cum-Judicial Magistrate of First Class, Nirmal, Adilabad District.
57.	SRI A.NAGA RAJU, II Additional Junior Civil Judge -cum- XXII Additional Metropolitan Magistrate, Cyberabad at Medchal, Rangareddy District.
58.	SRI M.SAI KUMAR, Junior Civil Judge -cum- Judicial Magistrate of First Class, Chennur, Adilabad District.
59.	SRI DEVAN AJAY KUMAR, Prl. Junior Civil Judge, Jangaon, Warangal District.
60.	SMT A.RADHIKA, Junior Civil Judge, Alampur, Mahabubnagar District.
61.	SMT. B.SOJANYA, II Additional Junior Civil Judge -cum- XIX Additional Metropolitan Magistrate, Cyberabad at Malkajgiri, , Rangareddy District.
62.	SMT E.BHARATHI, Junior Civil Judge -cum- Judicial Magistrate of First Class, Parigi, Rangareddy District.
63.	SRI AJAY KUMAR JADHAV, Junior Civil Judge, Metpally, Karimnagar District.
64.	SRI K.PARDHA SARADHI RAO, Junior Civil Judge, Sultanabad, Karimnagar District.
65.	SRI MOHD. ABDUL KHALEEL, Junior Civil Judge, Narayanpet, Mahabubnagar District.
66.	SMT. P.UMA MAHESWARI, II Addl. Junior Civil Judge, Nizamabad.
67.	SRI P.SHYAM PRASAD, Addl. Junior Civil Judge, Shadnagar, Mahabubnagar District
68.	SRI A.VENKATESHWARA RAO, Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Jagtial, Karimnagar District.
69.	SMT. SURAMPUDI SREE DEVI, I Additional Junior Civil Judge -cum- IX Additional Metropolitan Magistrate, Cyberabad, Kukatpally at Miyapur, Rangareddy District.

NOTE: The Proceedings is placed in the High Court's Web Site <http://hc.ts.nic.in>. The downloaded copy from the web site is valid for reporting the above said Training Programme.


REGISTRAR GENERAL

12.05.2020.

To:

1. The officers Concerned.
2. The Registrar General and all other Registrar's, High Court for the State of Telangana, Hyderabad.

3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Chief Judge, City Civil Court, Hyderabad.
5. The Metropolitan Sessions Judge, Hyderabad.
6. The Chief Judge, City Small Causes Court, Hyderabad.
7. The Prl. Special Judge for C.B.I. Cases, Hyderabad.

8. **THE PRL. DISTRICT AND SESSIONS JUDGES :**

- | | | |
|-----------------|----------------|-------------|
| a) Adilabad | b) Karimnagar | c) Khammam |
| d) Mahabubnagar | e) Medak | f) Nalgonda |
| g) Nizamabad | h) Ranga Reddy | i) Warangal |

9. **THE SECTION OFFICERS :**

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|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |
| j) Enquiry Cell. | | |

High Court for the State of Telangana at Hyderabad.

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TELANGANA STATE JUDICIAL ACADEMY
S.P.ROAD, SECUNDERABAD – 500 003
Ph. Nos. (O)- 23446196, 23446366; (Director)- 23446193
Fax: 040 – 23446368; e-mail: apja.director@gmail.com

C.HARE KRISHNA BHUPATHI
ADDL.DIRECTOR
FAC DIRECTOR

Roc.No. 277 /2020/TSJA-Sec'bad Dt: 11.05.2020

To
The Registrar General,
High Court for the State of Telangana,
Hyderabad.

Sir,

Sub: TSJA, Sec'bad – Refresher training to Junior Civil Judges working in the State of Telangana from 18.05.2020 to 20.05.2020 through Cisco Webex Video Connectivity from 05.00 pm to 07.00 pm– Request to nominate the officers for the training – Reg.

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As directed by the Hon'ble Patron-in-Chief of the Academy, I am to state that the Telangana State Judicial Academy is proposing to conduct a Refresher Course from 18.05.2020 to 20.05.2020 (both days inclusive) to all the Junior Civil Judges working in the State (as per the list enclosed) through Cisco Webex Video Connectivity from 05.00 p.m to 07.00 p.m on the respective dates.

The topics and the names of the Resource Persons are given hereunder:

Date and Day	Time	Topic	Resource Person
18.05.2020 Monday	05.00 p.m to 07.00 p.m	Appreciation of Evidence in Civil Cases.	Hon'ble Sri Justice G.V.Seethapathy, Former Judge, High Court of A.P.
19.05.2020 Tuesday	05.00 p.m to 07.00 p.m	Contradictions and Omissions- The law relating to ' <i>Falsus uno Falsus Omnibus</i> ' and ' <i>Separation of grain from chaff</i> ' in appreciation of evidence in Criminal Cases.	Hon'ble Sri Justice K.C.Bhanu, Former Judge, High Court of Judicature at Hyderabad
20.05.2020 Wednesday	05.00 p.m to 07.00 p.m	Documentary Evidence – Kinds of Documents – Marking – Relevancy – Admissibility – Impounding and Privileges attached to documents.	Hon'ble Sri Justice M.Seetharama Murthi, Former Judge, High Court of A.P.

The Officers will be informed through GIMS/WhatsApp/Telegram Group/e-mails about the topics to be addressed by the Resource Persons with a request to communicate the burning issues, if any, and any issue for interaction, so that the same will be informed to the Resource Persons in advance, so as to enable them to address on those aspects and to solve the queries, if any, during the course of address.

Therefore, I request you to nominate all the Junior Civil Judges (as per the list enclosed) to participate in the Refresher Course from 18.05.2020 to 20.05.2020 through Cisco Webex Video Connectivity from 05.00 p.m to 07.00 p.m.

Yours faithfully,

C. A. M. Vaidya.

FACDIRECTOR

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Encls:

Name list of participants